

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017. AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)176/9/HDB/2017
NAME OF THE COMPANY	Air Coasta Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Coasta Aviation Private Limited
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mukesh Yadav	Advocate	mukesh@separation 8050162057	Mukesh Yadav

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Susheek Reddy K.V. for Tarun G. Reddy	Adv.	9885542236 susheekreddy@gmail.com	Susheek

Heard, Mr.Mukesh Yadav, learned counsel for the petitioner, Mr.Susheek Reddy K.V. on behalf of Mr.Tarun G.Reddy, learned counsel for the respondent.

Learned counsel undertakes to file Vakalat for the respondent and requested time. Post the case on 10.10.2017

  
Member (Technical)

  
Member (Judicial)